

COURT-I

In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 38 of 2016

Dated : 07<sup>th</sup> September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Himachal Pradesh State Electricity Board Ltd. ...Appellant(s)  
Vs.  
Himachal Pradesh Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit

O R D E R

Respondent has not entered its appearance as yet. In the interest of justice, the matter is adjourned to 18.10.2016. In the meantime, pleadings be completed.

(T. Munikrishnaiah)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*